

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 107
(IB)-146(PB)/2020

IN THE MATTER OF:

M/s. Intec Capital Ltd
Vs

...

Applicant/Petitioner

M/s. R.K. Press Components Pvt Ltd.

...

Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 05.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Sagar Bansal, Mr. Aabhas Singh, Advs.

ORDER

At request of the Petitioner counsel stating that he needs time to file affidavit along with further documents, list the matter for hearing on **17.02.2021**.

Sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)